

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

19

C.P. NO. 368/1997  
in  
O.A. NO. 3056/1992

New Delhi this the 13th January, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN  
HON'BLE SHRI N. SAHU, MEMBER (A)

Ex. Constable Ganesh Bahadur  
S/O Shri Budh Singh,  
R/O Qtr. No. 164, Type-I,  
P.T.S., Malvia Nagar,  
New Delhi. ... Applicant

( By Shri Shankar Raju, Advocate )

-Versus-

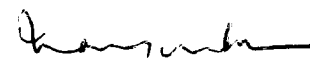
Shri Ranvir Singh,  
Dy. Commissioner of Police,  
7th Bn. P.T.S.,  
Malvia Nagar,  
New Delhi. ... Respondent

ORDER (ORAL)

Shri Justice K. M. Agarwal :-

As the application for contempt appears  
to be premature, the learned counsel is  
permitted to withdraw it with liberty to file  
a fresh application.

  
( K. M. Agarwal )  
Chairman

  
( N. Sahu )  
Member (A)

/ as/